

state-of-the art control room was established. States have taken up the process in important cities out of their own funds or through the Modernization of Police Forces grants given to them.

Unsolved blast cases in capital

228. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that several mysterious blasts triggered in different parts of the capital during the past few years still remain unsolved raising serious questions over the investigation skills of the Delhi Police and other security agencies; and

(b) if so, the details of the blasts in the capital during the last three years and the steps being taken to solve the mysterious blasts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Since 2008, six bomb blasts had been taken place in the capital, as under:—

- (i) Serial blasts in Delhi on 13.9.2008.
- (ii) A bomb blast at Mehrauli in Delhi on 27.9.2008.
- (iii) A minor explosion (crude bomb) at Mehrauli in Delhi on 29.3.2010.
- (iv) Shoot out and blast at Jama Masjid on 19.9.2010.
- (v) Blast near Delhi High Court on 25.5.2011.
- (vi) Blast near Delhi High Court on 7.9.2011.

14 persons have been arrested and 11 are absconding in the Serial Blast in Delhi on 13.9.2008 and four persons have been arrested in the recent bomb blast which took place near Gate No. 5 of High Court of Delhi on 7.9.2011.

Warning on air borne attack on Mumbai

229. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that intelligence agencies have warned of air borne attack on Mumbai;

(b) if so, the details thereof; and

(c) the steps being taken to strengthen security at the Mumbai airport and the Juhu Flying Club?